

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O. A. No.60/175/2018**

**Date of decision: 28.05.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Naveen Singh son of Sh. Chand Ram, age 31 years, (Group C), resident of Village and P.O. Bhaambhewa, Tehsil Safidon and Distt. Jind.

**... APPLICANT**

**VERSUS**

1. Union of India through the Secretary to the Govt. of India, Staff Selection Commission, Department of Personnel & Training, CGO Complex, New Delhi.
2. Staff Selection Commission, Department of Personnel & Training, North West Regional Office, Block C, Kendriya Sadan, Sector-9-A, Ground Floor, Chandigarh through its Deputy Regional Director.
3. Deputy Regional Director, Department of Personnel & Training, North West Regional Office, Block C, Kendriya Sadan, Sector-9-A, Ground Floor, Chandigarh through its Deputy Regional Director.

**... RESPONDENTS**

**PRESENT:** Sh. Manjit Singh vice Sh. Jasbir Mor, counsel for the applicant.  
Sh. Ram Lal Gupta, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the respondents very fairly submitted that this O.A. has been rendered infructuous as the respondents have not only withdrawn the impugned orders but have also declared result. Averment to this effect has been made in the written statement. Therefore, he prayed that the O.A. be disposed of as having been rendered infructuous.
2. Ordered accordingly.

**(P. GOPINATH)**  
**MEMBER (A)**

Date: 28.05.2018.  
Place: Chandigarh.

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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